

lakhs and a new cargo complex is being set up at a cost of approximately Rs. 20 lakhs. The main runway at Calcutta has been strengthened to make it suitable for wide-bodied aircraft at a cost of Rs. 62.97 lakhs.

The communication and navigational aids at the four international airports are proposed to be modernised at a cost of Rs. 10 crores. Provisions of Rs. 2.10 crores for purchase of crash fire tenders and Rs. 1.42 crores for installation of Cat II lighting for the international airports have also been made.

Outstanding Deposits Written off by I. I. C.

1143. SHRI P. M. MEHTA : Will the Minister of FINANCE be pleased to state :

(a) whether the amount of outstanding and unclaimed deposits and other accounts written off by the Life Insurance Corporation reached a high figure during 1974-75;

(b) if so, what was the total figure reached;

(c) what are the main causes for this; and

(d) whether Life Insurance Corporation feels that this is due to the large number of agents operating in the field?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI):

(a) and (b) As would be seen from the following statistics for the last five years, the amount of outstanding and unclaimed deposits & claims and other amounts written back to Revenue Account by LIC during 1974-75 was less than that in 1971-72 but was marginally higher than those during the preceding two years.

Year	Amount (Rs in crores)
1971-72:	4.00
1972-73:	2.76
1973-74:	2.15
1974-75:	2.96
1975-76:	2.80

(c) According to the LIC's procedure, where the claimant is not traced in spite of regular follow-up, the claim amount is credited to the revenue account after a specified period depending on the nature of the claim. Similarly, unadjusted premium deposits are credited to revenue account after 5 years, and other unclaimed amounts (other than policy claims) are credited to the revenue account after 4 years, when there is no response from the policyholders.

(d) No, Sir.

Proposal to Boost up Tourism in the Country

1144. SHRI P. M. MEHTA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Union Government propose to take some urgent measures to boost up tourism in the country;

(b) whether a two day seminar on the subject was held in New Delhi in the month of July, 1976; and

(c) what were the suggestions made therein?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH): (a) A statement pertaining to the measures being taken by the Union Government to boost tourism is placed on the Table of the House.

(b) and (c). No seminar was organised by the Department of Tourism. However, a two-day Seminar on Tourism was organised on July 19 & 20 by a travel magazine. The recommendations of the Seminar, if any, have not been received by the Department of Tourism so far.

Statement

The Union Government is taking necessary measures to boost tourism in India on the pattern of development initiated in the Fifth Plan. The places where tourist facilities are proposed to be developed under the Central Sector are Gulmarg, Kovalam, Goa, Agra, Jaipur, Varanasi, Manali, Amritsar, Aurangabad, Elephanta, selected Buddhist centres, wild life sanctuaries and places of archaeological importance.

II. Promotional programmes of the Department of Tourism are continuing processes. The main steps being taken in this regard are enumerated as follows :—

1. Extensive advertising publicity and public relations campaign launched through 16 overseas offices.
 2. Increased production of tourist publicity literature in foreign languages including Arabic and Persian and production of tourist documentary films in colour.
 3. 'Discover India' tickets introduced by Indian Airlines and 'Travel as you like' by Indian Railways.
 4. Relaxation of entry formalities such as issuance of landing permit on arrival valid for 28 days with multiple entry.
 5. Visit of travel industry promotional teams consisting of representatives of Department of Tourism, Air-India Indian Airlines, Travel Agents Association of India, All India Hotel and Restaurant Federation to important tourist generating markets.
 6. Loans for the construction of new hotels, and augmenting of tourist transport fleets.
7. Construction of tourist bungalows, youth hostels, camping sites, to cater to the needs of low-income group tourists.
 8. Opening of a new tourist office at Kuwait to promote tourist traffic from West As.a.

Repatriation of Funds by Concerns Set by with Foreign Collaboration

1145. SHRI H. N. MUKERJEE : Will the Minister of FINANCE be pleased to state :

(a) whether industrial collaborations in India, especially those set up with the assistance of the western countries, have made a heavy drain on India's foreign exchange reserves;

(b) if so, the facts thereof; and

(c) what action Government propose to take to put a check on it ?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM) (a) and (b). As can be seen from the Statement attached, remittances to Western countries on account of industrial collaborations forms a substantial part of the total liability.

(c) Government's policy in regard to foreign collaboration continues to be selective. Foreign collaboration is not normally permitted in areas where the requisite technology is indigenously available except where such a collaboration is intended to promote exports.

Statement

According to the data relating to remittances by foreign companies as compiled by the Reserve Bank of India, the payments on account of profits, dividends, technical know how fees and royalties directly attributable to foreign collaborations for